

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ. SHRI. V. C. BARDE**  
**COURT 50 ADDL. SESSIONS JUDGE**  
**Criminal Cause List Dated 29-08-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
<b><u>ARGUMENTS</u></b>				
1	ABA	100845/2020	Captain Atul Kulkarni Vs The State of Maharashtra	Mehul Shah
2	ABA	100846/2020	Commander Raj Pal Sharma (Retd.) Vs CBI ACB Mumbai	Shubham Kanade  PP
<b><u>HEARING</u></b>				
3	REMAND APPLN CBI	100550/2020	The State of Maharashtra through CBI/ ACB, Mumbai. Vs Anand Kumar Singh	PP
<b><u>EVIDENCE PART HEARD</u></b>				
4	SPL CASE CBI	100083/2009	CBI ACB MUMBAI Vs Tapan Kumar Chakraborty and another	
5	SPL CASE CBI	100107/2014	The State CBI ACB Mumbai Vs D.M.Thanki and ors.	
<b><u>REPLY/SAY</u></b>				
6	MISC APPLN CBI	100498/2019	Naandkumarr Janardan Bagwe and Anr Vs Sankar Sen AGM, Bank of India and Anr	
<b><u>APPEARANCE</u></b>				
7	MISC APPLN CBI	100778/2020	Director of Enforcement Thr Archana Salaye Asst. Director Vs Nirav Deepak Modi	PP

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